

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
IA-2172,3707,3886/ND/2020
(IB)-1226(ND)2019

IN THE MATTER OF:

Ashish Bankar	...	Applicant/Petitioner
Vs		
M/s Nu Tek India Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 18.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

IA-2172/ND/2020:

This is an application filed by Resolution Professional under Section 33. None for the Resolution Professional.
List on **05.04.2021**.

IA-3707/ND/2020:

This is primarily a report filed by the Liquidator annexing the list of claims received and Constitution of Stakeholders Consultation Committee. The same is taken on record with all just exceptions. Place it with the main file for further reference.
IA is **disposed of**.

IA-3886/ND/2020:

This is the Quarterly Progress Report filed by the Liquidator annexing Form-B for the quarter ending on 30.06.2020. The same is taken on record with all just exceptions. Place it with the main file for further reference.
IA is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

